(b) whether the Supreme Court has directed that the services of the employees, who have completed more than 6 months' service should be regularised; if so what is the follow-up action taken in this regard?

THE MIN'STER OF STATE IN THE MINISTRY OF URBAN DEVE-LOPMENT (SHRI DALBIR SINGH): (a) Number of employees on daily wages are as under:-

P	eriod	MCD	DWS & SDU
7	years	5936	184
5	years	6765	674
:3	yea'rs	4871	2752

(b) The Court pronounced judgement in the case of "Surinder Singh Vs CPWD" and this judgement was followed by the Supreme Court in the case of "Brahm Prakash Bhardwaj Vs. MCD", "Jeet Singh Vs. MCD" and "Radhey Shyam Vs. MCD", etc. Regularisation of Daily Wage workers has been is being continuously done in a phased manner as per resolution No. 709 dt. 20-1-78 of the Standing Committee of the Corporation.

#### Flood Losses in Various States

### 716. SHRI LAL K. ADVANI: SHRI ASHWANI KUMAR:

of WATER Will the Minister RESOURCES be pleased to state:

- (a) the cumulative total value of damages suffered from floods by various States in the last 3 years;
- recommendations of the (b) the National Flood Commission that were recommended to the States in 1981 by the Centre for consideration and implementation and with what results; and
- (c) the names of the States that have not yet enacted a legislation on Flood Plain Zoning to minimise the flood losses?

THE MINISTER OF WATER RE-SOURCES (SHRI B. SHANKARA-NAND): (a) This amounts to Rs. 9713.32 crores as reported by the State Governments.

- (b) The recommendations relate to flood management consisting of methodology of flood damage assessment, land use regulation, approach to the flood problem maintenance, legislation on flood plain zoning etc. and were recommended to the States implementation From time to time, the State Governments are being reminded. These recommendations are in different stages of consideration/implementation by the State Governments.
- (c) All the States, except Manipur.

### Foreign Exchange spent for import of Steel

- 717. SHRI M. VINCENT: Will the Minister of STEEL AND MINES be pleased to state:
- (a) what are the details of the foreign exchange spent on the import of different grades of steel, special steel and steel alloys during the past three years to meet the demands from light and heavy vehicle manufacturers, earth movers, bulldozers, cranes and handling equipment manufactuders and other including the defence;
- (b) the number of years Government are likely to take to be self suffisufficient to meet the requirement of such steel.
- (c) whether Government are consideding a proposal to convert the Salem Steel Mills to composite graded steel manufacturing unit; and
- (d) if so what is the present stage and if not what are the reasons therefor?

MINISTER OF STEEL AND THE MINES (SHRI M. L. FOTEDAR): (a) Data on import on the lines desired are not maintained by the Directorate General of Commercial InWritten Answers [31 JULY 1987]

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telligence and Statistics who compile and publish import statistics including those for import of steel.

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(b) The attainment of self-sufficiency in steel will depend upon the rate of growth of indigenous production and demand. Efforts are being made to attain self-sufficiency during the course of the Eighth Plan period. Some varieties of special steel are, however, likely to continue to be imported.

(c) and (d) There is no proposal with Government at present for conversion of Salem Steel Mills to a composite graded steel manufacturing unit.

# Interlinking of Country's Major Rivers

718. SHRI jM. VINCENT: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether Government have appointed a Committee or an experts team to make a study of the possibilities of interlinking major rivers of the country to form the nucleus of the National water grid:
- (b) if so, what are the details thereof: and
- (c) if not, whether Government undertake to explore the possibilities of interlinking major rivers?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND): (a) to (c) A national persment has been formulated by the
Government for transfer of surplus
waters to deficit areas by linking of
rivers, and studies with regard to its
nepinsular component have been
taken up by the National Water Development Agency set up by the
Government of India.

#### Sunflowr cultivation

719. SHRI M. VINCENT: Will the Minister of AGRICULTURE be pleased to state:

(a) the measures taken by Government to increase the acreage of the cultivation of sunflower;

(b) what  $i_8$  the proportion of sunflower oil  $t_0$  the total oil (edible) production in the country; and

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(c) whether government propose to introduce special incentives and subsidies for sunflower cultivation?

MINISTER OF THE STATE IN THE DEPARTMENT OF AGRICUL-TURE AND COOPERATION IN THE MINISTRY AGRICULTURE OF (SHRI YOGENDRA MAKWANA): (a) For increasing the area under Sunflower cultivation in the country, inter-cropping, sequential cropping of Sunflower and its introduction to new areas have been taken up under the National Oilseeds Development Project. The project provides financial assistance for input supply and input services and demonstrations in order to induce the farmers to take up Sunflower cultivation on a large scale.

- (b) Percentage of Sunflower oil to total edible oil is about 3.5 per cent.
- (c) In addition to the National Oilseeds Development Project which provides 50% Central assistance for oilseeds including Sunflower, a new project "Oilseeds Production Thrust Project" has been sanctioned for kharif 1987 with 100% Central assistance for seed production Plan protection measures, seed minikits distribution, demonstrations etc. of Oilseeds including Sunflower particularly in non-traditional areas.

# Drip Irrigation Subsidy

720. SHRI M. VINCENT: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Central Government have proposals to subsidise the cost of initial introduction of drip irrigation by small and marginal farmers; and